

[*Translation*]

Supply of Yarn at Reasonable Price

291. SHRI HARIKEWAL PRASAD:
SHRI B. RAJARAVI VARMA:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government have any scheme to uplift the condition of the weavers;

(b) whether Government propose to provide yarn at subsidised rate to the weavers;

(c) whether there is any scheme also to provide loans to weavers on easy terms and at preferential rate of interest; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) In order to develop the handloom industry and improve the socio-economic and living conditions of handloom weavers. Central Government is implementing the following schemes in all the States of the country:—

- (i) Share capital assistance to handloom weavers to enrol them as members of cooperative societies;
- (ii) Assistance for modernisation of looms;
- (iii) Financial assistance to State Handloom Development Corporations and Handloom Cooperative Societies for setting up pre-loom and post-loom processing facilities;
- (iv) Market - Development Assistance Scheme which has replaced the erst-while schemes of Special Rebate,

Share capital assistance to State Apex Cooperative Societies and Handloom Development Corporations and Managerial subsidy to Primary societies.

(v) Janata Cloth Scheme;

(vi) Thrift Fund Scheme;

(vii) Workshed-cum-Housing Scheme.

In order to ensure adequate supply of yarn to handloom weavers at reasonable prices, Government have taken various measures such as the Hank Yarn Obligation Scheme, Loan assistance to the National Cooperative Development Corporation for setting up of Weavers' Cooperative Spinning Mills and expansion of capacity in the existing mills to build up captive production for the handloom sector, setting up of the National Handloom Development Corporation with the main aim of supplying yarn to the handloom sector. Government have also introduced a Yarn Depot Scheme for supply of yarn to weavers at mill-gate prices.

(b) No, Sir.

(c) and (d). Central Government is implementing the following schemes of loan assistance to handloom weavers:—

- (i) Share capital assistance is given to handloom weavers to enable them to become members of primary handloom weavers cooperative societies. Under this scheme, the Central and State Governments equally contribute a total of 90% of the value of share as loan while the weaver contributes the balance of 10%.
- (ii) Loan assistance of Rs. 4000/- per loom is given to loomless weavers, with matching assistance from State Governments, in order to enable

them to form industrial type cooperative societies. The loan is also meant to cover the cost of common workshed.

- (iii) Assistance for modernisation of looms is given on a 1/3rd grant and 2/3rd loan basis to weavers at the rate of Rs. 2000/- for an ordinary loom, Rs. 4000/- for a semi-automatic/jacquard loom and Rs. 1000/- for purchase of accessories for modernisation per loom. The assistance is on a 50 : 50 matching basis between Central and State Governments.

All the above loans are repayable alongwith interest @ 9.75% in ten equal annual instalments.

[English]

Inadequate Stock of Medicines in CGHS Dispensaries at Madras

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292. SHRI ERA ANBARASU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that adequate stock of medicines is not available in the CGHS dispensaries in Madras; and

(b) if so, the steps taken by Government to supply adequate stocks of medicines for beneficiaries in Madras?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) and (b). Medicines included in Central Government Health Scheme formulary are generally available in CGHS dispensaries including Madras. Medicines which are not available in the dispensaries are indented from Local Chemist and supplied to the beneficiaries.

I.L.O. Report on Unemployment

293. SHRI BANWARI LAL PUROHIT: Will the Minister of LABOUR be pleased to state:

(a) whether the International Labour Organisation has recently expressed its grave concern over the high level of unemployment in most parts of the world including India:

(b) if so, the details thereof; and

(c) the steps Government propose to take to examine the recent report of the ILO and action proposed to be taken to improve the employment situation in the country?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). World Labour Report 1989 brought out by the International Labour Office states, inter alia, that in Asia unemployment has been on the rise in some countries since the beginning of the 1980s. Young people constitute a sizeable proportion of the total unemployed in each Asian country including India. The problem is especially acute in the case of educated youth.

(c) Government is committed to Right to Work for every citizen. This is proposed to be achieved, inter alia, through increased investment in the rural areas and promotion of industrial development in such a way as to maximise employment.

Decontrol of Sugar

294. SHRI D.M. PUTTE GOWDA: SHRI YASHWANTRAOPATIL:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Indian Sugar Mills Association (ISMA) has urged Government